

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

A

O.A.No.71/06 & O.A.114/06

Thursday this the 29th day of March 2007

C O R A M :

**HON'BLE MRS.SATHI NAIR, VICE CHAIRMAN
HON'BLE DR.K.B.S.RAJAN, JUDICIAL MEMBER**

O.A.No.71/06

1. N.Chandrasekharan Nair,
SC No.95104,
Working as HVD 'B',
TOMF, LPSC, VMC,
ISRO, Thiruvananthapuram.
2. V.Sasi,
SC No.27016,
Working as HVD 'B',
TOMF, LPSC, VMC,
ISRO, Thiruvananthapuram.
3. R.Gopalakrishna Pillai,
SC No.21850,
Working as HVD 'B',
TOMF, LPSC, VMC,
ISRO, Thiruvananthapuram.
4. E.T.Parameswaran,
SC No.24637,
Working as HVD 'C',
TOMF, LPSC, VMC,
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5. R.Ramachandran Nair,
SC No.25588,
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6. V.Prabhakaran,
SC No.24641,
Working as HVD 'B',
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7. P.Balakrishnan Nair,
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8. C. Swaminathan,
SC No.27012,
Working as HVD 'B',
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9. C.Gopalakrishnan Nair,
SC No.21854,
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10. N.K.Viswambaran,
SC No.17924,
Working as HVD 'B',
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11. M.K.Prabhakaran,
SC No.24644,
Working as HVD 'B',
TOMF, LPSC, VMC,
ISRO, Thiruvananthapuram.

...Applicants

(By Advocate Mr.M.Rajagopalan)

Versus

1. The Director,
Liquid Propulsion Systems Centre,
ISRO, Valiamala, Thiruvananthapuram.
2. The Director,
Vikram Sarabhai Space Centre (VSSC)
Thumba, Thiruvananthapuram.
3. The Chairman & Secretary,
Indian Space Research Organisation (ISRO),
Antarksh Bhavan, New B.E.L.Road, Bangalore.
4. Union of India represented by the Secretary,
Ministry of Science & Technology, New Delhi.

...Respondents

(By Advocate Mr.T.P.M.Ibrahim Khan,SCGSC)

O.A.114/06

Sunny Xavier,
SC No.27017,
HVD 'B', TOMF,
Liquid Propulsion System Centre,
ISRO, Trivandrum.

...Applicant

(By Advocate Mr.M.Rajagopalan)

Versus

1. The Director,
Liquid Propulsion Systems Centre,
ISRO, Valiamala, Thiruvananthapuram.
2. The Director,
Vikram Sarabhai Space Centre (VSSC)
Thumba, Thiruvananthapuram.
3. The Chairman & Secretary,
Indian Space Research Organisation (ISRO),
Antariksh Bhavan, New B.E.L.Road,
Bangalore.
4. Union of India represented by the Secretary,
Ministry of Science & Technology, New Delhi.

...Respondents

(By Advocate Mr.T.P.M.Ibrahim Khan,SCGSC)

These applications having been heard on 29th March 2007 the Tribunal on the same day delivered the following :-

ORDER

HON'BLE MRS.SATHI NAIR, VICE CHAIRMAN

It is submitted by the counsel for the applicants that the relief prayed for in these applications has been granted. He has produced a letter to that effect issued by the Department of Space dated 15th February 2007 in respect of the applicant in O.A.71/06 and stated that similar orders have been issued to other applicants also. Hence these O.As are dismissed as infructuous.

(Dated the 29th day of March 2007)

K.B.S.RAJAN
JUDICIAL MEMBER

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SATHI NAIR
VICE CHAIRMAN